NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/662/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: HANDIMAN SERVICES LTD

NAME OF THE RESPONDENT(S)

: DAL MARKETING SOLUTIONS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

To Jayalaceshi

MIS Paul & Peul Countel for Operational To Jayalace

Johnson Saunel Countel for Credital

Z Partner

ORDER

Counsel for petitioner/operational creditor present. As seen vide order dated 08.12.2017, counsel for respondent had prayed for time to file vakalat and counter. Counsel for respondent called but was absent today. In the circumstances, the respondent is proceeded ex parte. The matter is posted for hearing submissions by the counsel for petitioner. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical)

-501-K Anantha Padmanabha Swamy Member (Judicial)

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